DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... ESM GZB - 11-1-17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	43189/16	[illegible]	17>84	[illegible]	50/=	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43190/16	[illegible]	11	11	50/=	
3,	43191/16	[illegible]	11	11	50/=	
4,	43192/16	[illegible]	11	[illegible]	50/=	
5	43193/16	[illegible]	11	11	50/=	